

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Application of Shri Shiv Kumar S/o Late Shri Bachan Lal (Ex Process Server) R/o- Ward No. 65, Near BSNL Tower, Upper Barnai, Tehsil-Jammu North, District-Jammu seeking his appointment on compassionate ground under S.O.-429.

ORDER

No: 515 of 2025/Ry

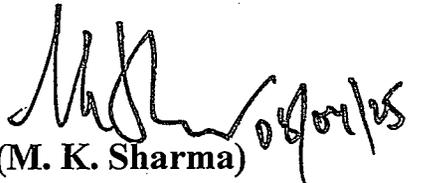
Dated: 08/04/2025

Sanction is hereby accorded to the temporary appointment of **Shri Shiv Kumar S/o Late Shri Bachan Lal (Ex Process Server) R/o- Ward No. 65, Near BSNL Tower, Upper Barnai, Tehsil-Jammu North, District-Jammu as Orderly in the Pay Level SL-1 (14800-47100)** on compassionate grounds and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Jammu, against the available vacancy.

However, his appointment is subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Jammu within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.


(M. K. Sharma)

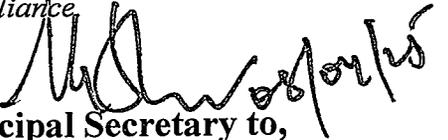
Principal Secretary to,
Hon'ble the Chief Justice

No: 481-89/Ry-694

Dated: 08/04/2025

Copy to :

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh
..... for information.
4. Pr. District & Sessions Judge, Jammu for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Shri Shiv Kumar S/o Late Shri Bachan Lal (Ex Process Server) R/o- Ward No. 65, Near BSNL Tower, Upper Barnai, Tehsil-Jammu North, District-Jammu for compliance.
9. Order Book.


Principal Secretary to,
Hon'ble the Chief Justice